

2017
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 717 - A

Dated, Calcutta, the 17th February, 2017

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) The District Judge of all Districts
Including Andaman & Nicobar Islands,**
- 2) The Chief Judge, City Civil Court, Calcutta,**
- 3) The Chief Judge, City Sessions Court, Calcutta,**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta,**
- 5) The Secretary, Judicial Department, Govt. of West Bengal,**
- 6) Director, West Bengal Judicial Academy.**

**Sub. : Filling up of the post of Presiding Officer of CGIT-cum-Labour
Court/National Industrial Tribunal, Kolkata.**

Sir,

With reference to the subject captioned above, I am directed to inform that a Vacancy circular bearing No. A-11016/05/2015-CLS-II dated 17.01.2017 as received from the Ministry of Labour & Employment, Government of India, inviting application for the post of Presiding Officer in Central Government Industrial Tribunal-cum-Labour Court/National Industrial Tribunal, Kolkata, has been **uploaded** in the website of the Hon'ble Court (www.calcuttahighcourt.nic.in) for information of the Officers of West Bengal Judicial Service fulfilling the eligibility criteria as mentioned in the said circular and relevant Act.

I am further to inform that relevant pages of the 'Industrial Disputes Act, 1947' and rules titled 'Presiding Officers of the Labour Court, Industrial Tribunal and National Tribunal (Salaries, Allowances and other Terms and Conditions of Service) Rules, 2015' (as received from the Ministry) has also been uploaded in this context for perusal of the eligible and willing officers.

As such, I am to request you to inform the eligible and willing judicial officers to visit the said website and download the content and forward the filled in application (in prescribed format) and a 'Certificate of authentication' along with other requisites, if any sought for, so as to reach the Office of the undersigned on or before **4th March 2017**, enabling the same to reach the concerned authority on or before last date i.e. 16.03.2017 by onward transmission.

Yours faithfully,

Sd/-

Registrar (Judicial Service)